

number of employees covered by the Employees' State Insurance Scheme in—

(i) implemented areas: 12,36,500.

(ii) non-implemented areas: Nil.

(b) The number of employees covered under the Employees' Provident Fund Scheme—

(i) is not available, in respect of the public sector; and

(ii) was about 14 lakhs in non-exempted and 10 lakhs in exempted factories on 31-8-58 in the private sector.

(a) and (b). The information regarding the wage bills is not available.

MR. CHAIRMAN: Question hour is over.

WRITTEN ANSWERS TO QUESTIONS

EXPORT RISKS INSURANCE CORPORATION

*112. SHRI BABUBHAI M. CHINAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the total number of proposals received by the Export Risks Insurance Corporation (Private) Ltd., Bombay, proposals accepted, policies issued and proposals dropped, so far;

(b) the premium rates for our important commodities of export, such as tea, jute-goods, cotton piece-goods, oils and oil-seeds etc.;

(c) whether the Corporation covers the duty variation risks; and

(d) if not, whether there is any proposal under consideration in this regard?

THE DEPUTY MINISTER OF COMMERCE AND INDUSTRY (SHRI SATISH CHANDRA): (a) Information is being collected and will be laid on the Table in due course.

(b) Premium rates are not published by credit insurers, and are treated as confidential.

(c) No, Sir.

(d). No, Sir.

REQUEST FOR ASSISTANCE BY LOKAMANYA TILAK BIRTH CENTENARY CELEBRATION COMMITTEE

*113. SHRI V. PRASAD RAO: Will the PRIME MINISTER be pleased to state:

(a) whether the Lokamanya Tilak Birth Centenary Celebration Committee in London has made any request to Government for assistance; and

(b) if so, whether any action has been taken thereon?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Yes.

(b) The proposal is under consideration.

GRANT OF RAW FILM QUOTA FOR FILM PRODUCTION AT HYDERABAD

*114. SHRI V. PRASAD RAO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether any representation was made to Government for the special consideration for granting raw film quotas for film production recently started at Hyderabad; and

(b) if so, whether any action has been taken thereon?

THE DEPUTY MINISTER OF COMMERCE AND INDUSTRY (SHRI SATISH CHANDRA): (a) Yes, Sir.

(b) The views of the Madras Regional Advisory Committee for raw films have been sought in the matter which, if necessary, will also be placed before the Central Advisory Committee for raw films for consideration.